

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONAL BENCH AT CHENNAI  
ORIGINAL APPLICATION NO. 76 OF 2022**

**&**

**I.A No. 116/2022**

**IN THE MATTER OF:**

Damayanti Subray Mesta

**..... APPLICANT**

**VERSUS**

Department of Public Works, Ports & Inland Water Transport,

Government of Karnataka & Ors.

**... RESPONDENTS**

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**Through**



**SREEJA CHAKRABORTY**

**LILLY FRANCIS**

Counsels for the Applicant

No.4/B, 1<sup>st</sup> Floor, 36<sup>th</sup> Cross, 28<sup>th</sup> Main Road, Jayanagar 9<sup>th</sup> Block,

Bangalore-560069

Karnataka



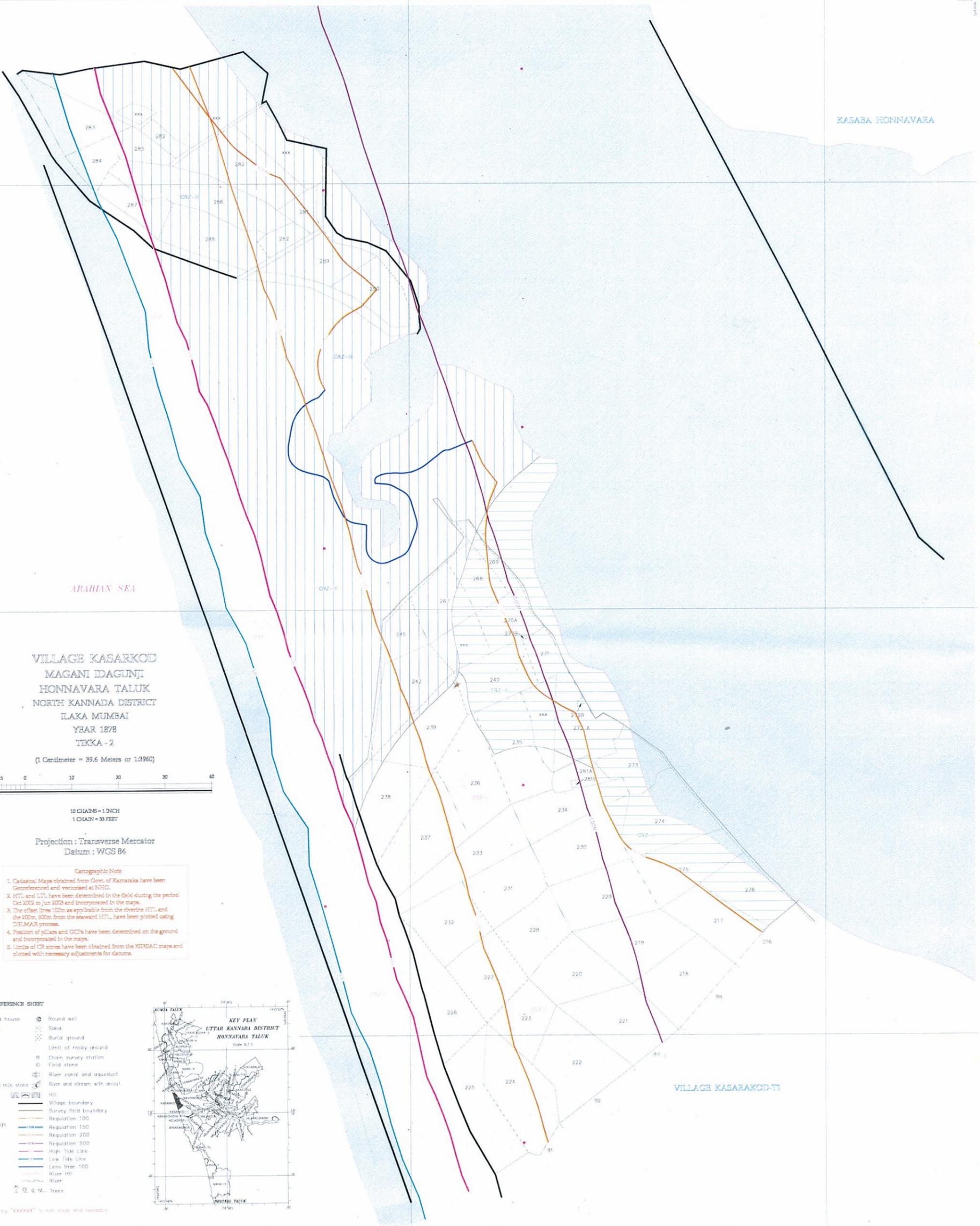
**True Typed and translated of Legend/Index****Labels on Right side**

1. Pavinkurve Village
2. Area which is land formed by river
3. Honnavar Village
4. Kasarkod village

**Legend on Left side**

1. Pink square - This color is used for showing Pavinkurve village
2. Red square - This color is used for showing Honnavar Village, Mallukurva
3. Green square - This color is used to show land formed by the river.
4. Light pink square - This color is used for Kasarkod village
5. Port area shape : 93 acres of port area shown Survey No 305, Kasargod

**Signed by:** Assistant Commissioner Bhatkal Sub-Division



VILLAGE KASARKOD  
MAGANI IDAGUNJI  
HONNAVARA TALUK  
NORTH KANNADA DISTRICT  
ILAKA MUMBAI  
YEAR 1878  
TIKKA - 2

(1 Centimeter = 39.6 Meters or 13960)



10 CHAINS = 1 INCH  
1 CHAIN = 30 FEET

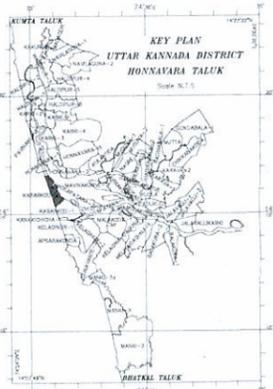
Projection : Transverse Mercator  
Datum : WGS 84

**Cartographic Note**

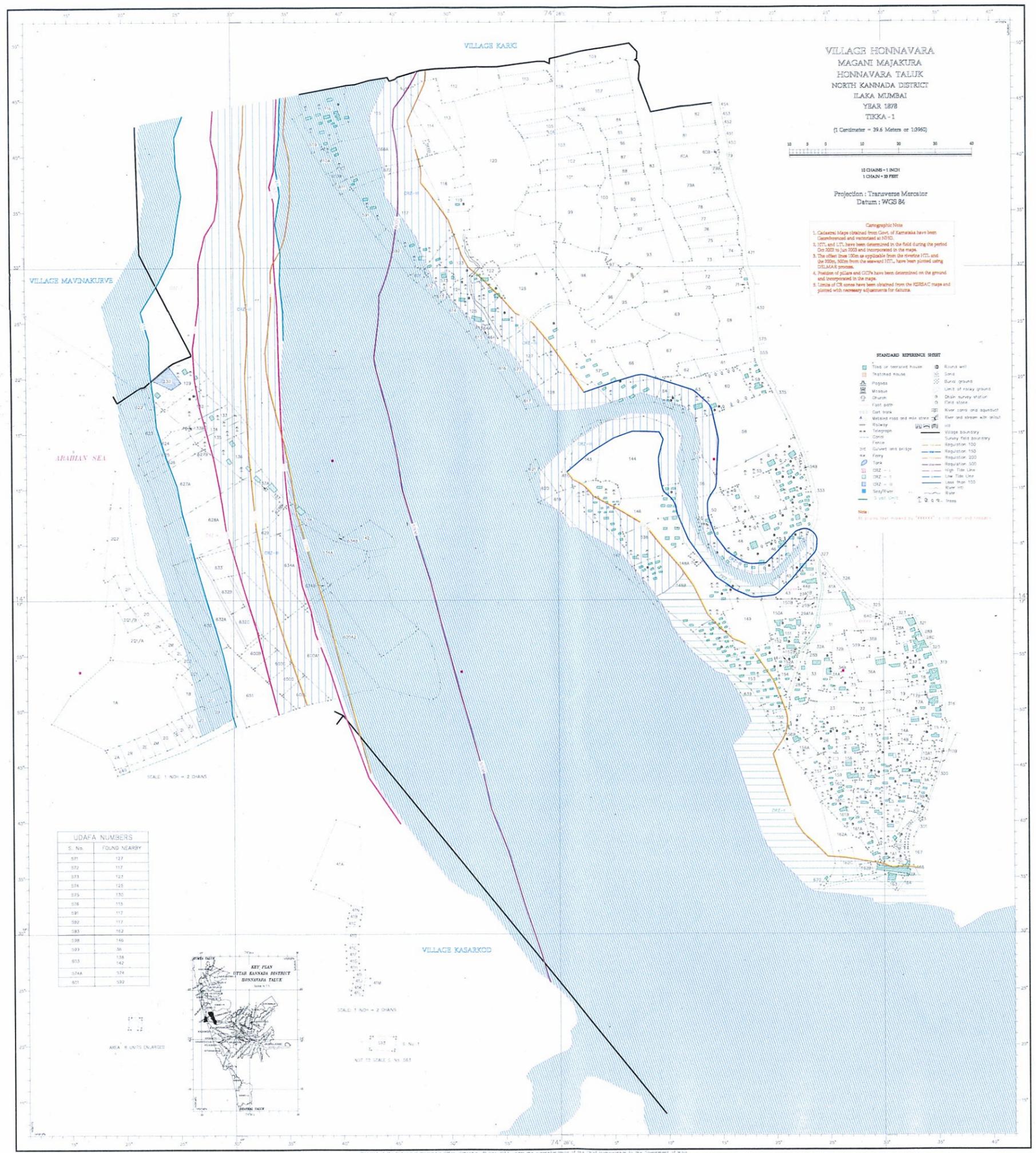
1. Cadastral Maps obtained from Govt. of Karnataka have been Georeferenced and vectorized at NSIC.
2. HTL and LTL have been determined in the field during the period Oct 2002 to Jun 2003 and incorporated in the maps.
3. The offset lines 100m as applicable from the riverine HTL and the 200m, 500m from the seaward HTL, have been plotted using DELIMAR process.
4. Position of pillars and GC's have been determined on the ground and incorporated in the maps.
5. Levels of CRZ zones have been obtained from the KRSIAC maps and plotted with necessary adjustments for datums.

**STANDARD REFERENCE SHEET**

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Note: All traces text marked by 'XXXXXXXX' is not clear and readable



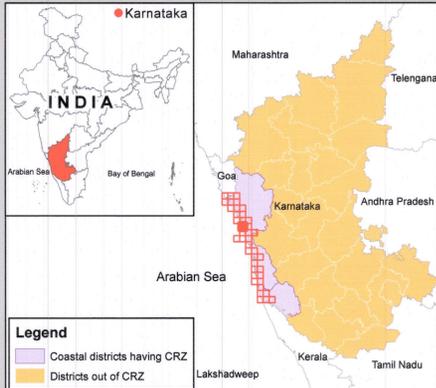
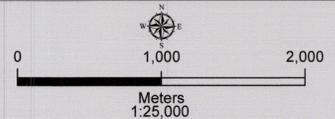
Prepared at the Survey Hydrographic Office, Chennai, on 20/12/2012, under the supervision of the Chief Hydrographer to the Government of India.

# COASTAL ZONE MANAGEMENT PLAN KARNATAKA

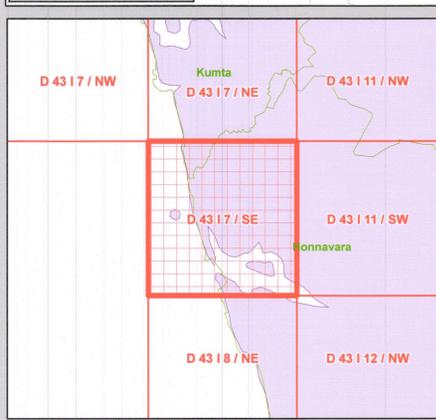
Sheet No: D 43 I 7 / SE

Projection - UTM Datum - WGS 1984

Map No. : KA 25



- Legend**
- Lighthouse
  - Fish Landing Centre
  - Ferry
  - Roads
  - Fishing Road
  - Railway Line
  - High Tide Line (HTL)
  - Low Tide Line (LTL)
  - Seawall
  - Taluk Boundary
  - Survey Plots
  - Village Boundary
  - Municipal/Other Urban Areas
  - Fish Breeding Area
  - Breakwater or Jetty
  - Port Area
  - Non-Tidal Waterbody



- CRZ Lines & Boundary**
- Hazard Line
  - 100 m Line in CRZ III Area
  - 200 m CRZ Line - NDZ
  - CVCA
  - CRZ Boundary (500 m Line, 100 m for Bay, 100 m or width of the creek whichever is less along the tidal influenced water bodies)
- CRZ CATEGORY**
- CRZ - I**
- CRZ - IB
  - 50 m Mangrove Buffer Zone (CRZ - IA)
  - CRZ - IA
- CRZ - II**
- CRZ - II
- CRZ - III**
- 200 to 500 m from HTL
  - No Development Zone
- CRZ - IV**
- CRZ - IVB
  - CRZ - IVA



- DATA SOURCE**
- I) National Centre for Sustainable Coastal Management  
1) HTL, 2) CVCA  
3) CRZ Categories and Lines  
4) Infrastructure facilities such as Lighthouse, Road, Railway line, Seawall, Breakwater or Jetty, Non-Tidal Waterbody
- II) Survey of India  
1) Hazard Line
- III) Karnataka State Coastal Zone Management Authority  
1) Administrative Boundaries, 2) Infrastructure facilities such as Fish Landing Centre, Ferry, Fishing Road, Port Area, Fish Breeding Area.
- ABBREVIATIONS**
- CRZ : Coastal Regulation Zone
  - NDZ : No Development Zone
  - ESA : Ecologically Sensitive Area
  - CVCA : Critically Vulnerable Coastal Area
- Mapped During 2017-18

PREPARED AS PER COASTAL REGULATION ZONE NOTIFICATION 2011

<p>Scrutinized by</p> <p>Technical Scrutiny Committee National Centre for Sustainable Coastal Management</p>	<p>Certified by</p> <p>R. Romesh DIRECTOR National Centre for Sustainable Coastal Management Ministry of Environment, Forest &amp; Climate Change</p>	<p>Approved by</p> <p>National Coastal Zone Management Authority Ministry of Environment, Forest &amp; Climate Change Government of India</p>
--	---	---

Prepared by

**NCSM**  
National Centre for Sustainable Coastal Management  
(Ministry of Environment, Forest & Climate Change)  
Chennai - 600 025

**Forest, Ecology & Environment Department**  
Government of Karnataka





निर्वाण के लिए नहीं NOT FOR EXPORT

OPEN SERIES MAP

No. D4317  
Scale 1:50,000

D4312 (48J/2)	D4316 (48J/6)	D4310 (48J/10)
D4313 ARABIAN SEA	<b>D4317</b> (48J/7)	D4311 (48J/11) Uttara Kannaḁa KARNĀṬĀKA
D4314	D4318 (48J/8)	D4312 (48J/12)

1 Uttara Kannaḁa, KARNĀṬĀKA.

भारतीय सर्वेक्षण विभाग SURVEY OF INDIA

1st Edition 2010. Price : Rs. 50/-

CONVENTIONAL SYMBOLS

- Express highway, with toll, with bridge, with distance stone
- Roads, metalled, according to importance
- Roads, double cartage-way, according to importance
- Unmetalled road, Cart-track, Pack-track with pass, Foot-path
- Streams, with track in bed, undefined, Canal
- Dams, masonry or rock-filled, earthwork, Weir
- River, dry with water channel, with island & rocks, Tidal river
- Submerged rocks, Shoal, Swamy, Roads
- Walls, lined, unlined, Tube-well, Spring, Tank, perennial, dry
- Embankments, road or rail, tank, Broken ground
- Railways, broad gauge, double, single with station, under construction
- Railways, other gauges, double, single with distance stone, do
- Mineral line or tramway, Kib, Cutting with tunnel
- Contours with sub-features, Rocky slopes, Cliffs
- Sand features (1 flat, 2 island hills/permanent), (3)unes/shifting
- Towns or Villages, inhabited, deserted, Fort
- Huts, permanent, temporary, Tower, Antiquities
- Temple, Chhatri, Church, Mosque, Igah, Tomb, Graves
- Lighthouse, Lightship, Buoys, lighted, unlighted, Anchorage
- Mine, Vine on trellis, Grass, Scrub
- Palm, palmyra, other, Plantain, Conifer, Bamboo, Other trees
- Areas, cultivated, wooded, Surveyed tree
- Boundary, international
- state, demarcated, undemarcated
- district, subdivision, taluk or taluk, forest
- Boundary pillars, surveyed, unlocated
- Heights, triangulated, station, point, approximate
- Bench-mark, geodetic, tertiary, canal
- Post office, Telegraph office, Overhead tank
- Rest house or inspection bungalow, Circuit house, Police station
- Camping ground, Forest, reserved, protected
- Spaced names, administrative, locality or tribal
- Hospital, Dispensary, Veterinary Hospital/Dispensary
- Aerodrome, Helipad, Tourist site
- Power line, with pylons surveyed, with poles unsurveyed

REFERENCES

- CP Cashew Plantation
- EP Eucalyptus Plantation
- M F Minor Forest
- C & EP Cashew & Eucalyptus Plantation
- NH 17 National Highway No. 17
- NH 208 National Highway No. 208

NOTES

This sheet has been compiled from 1:25,000 survey.  
 Heights and Contours have not been shown.  
 Undemarcated portions of forest boundaries in this sheet have been entered from 4-inch scale forest maps corrected up to 1977 and have not been departmentally verified.  
 Walls are numerous in this sheet, some have been omitted.  
 Numerous stone walls less than 2 metres in height exist throughout the sheet except in jungles.  
 Huts are numerous in this sheet, some have been omitted to bring out their relative distribution.  
 The terminal waters of rivers extend in to the sea to a distance of twelve nautical miles measured from the appropriate base line.  
 Beneficial trees are shown thus:

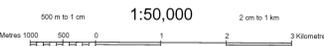
COMPILATION INDEX

A. Surveyed during 1976-77. Updated for major details during 2005-06.



Projection - UTM Datum - WGS 84

Magnetic Variation from True North about 12' West in 2005.  
(Decreasing by about 1' annually).

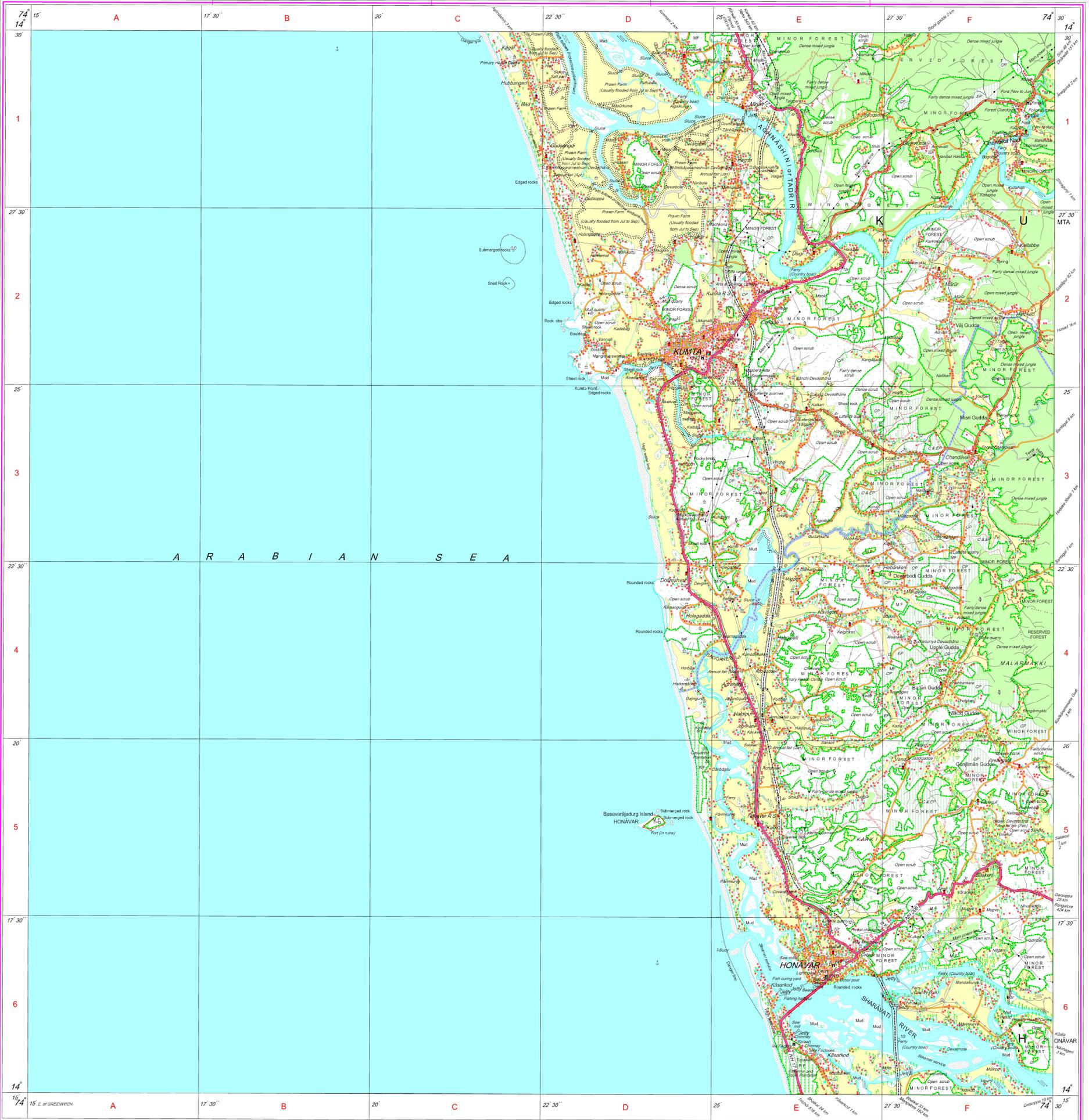


For further details about this map, please contact  
Director  
Karnataka Geo-Spatial Data Centre  
Survey of India, Koramangala II block  
Bangalore.

WEBSITE - www.surveyofindia.gov.in

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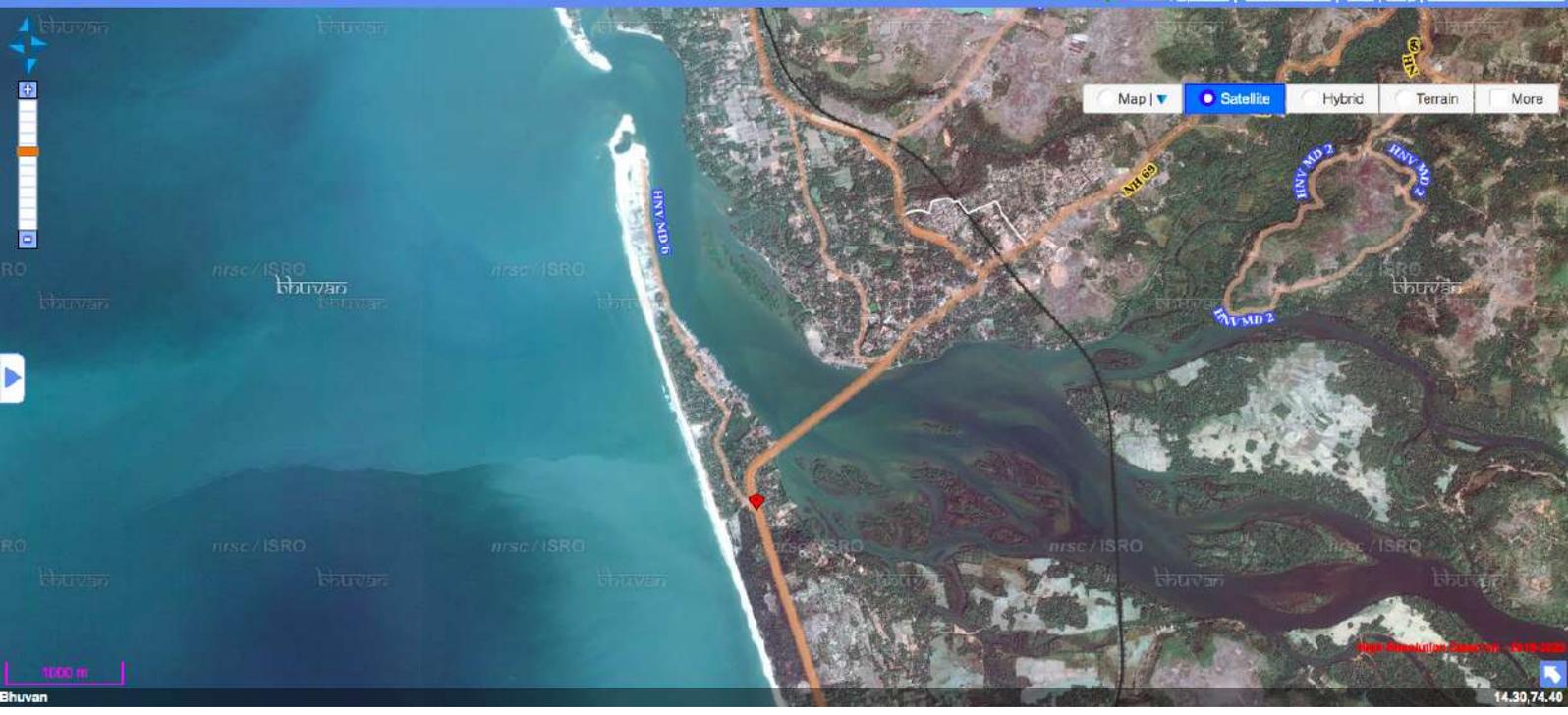
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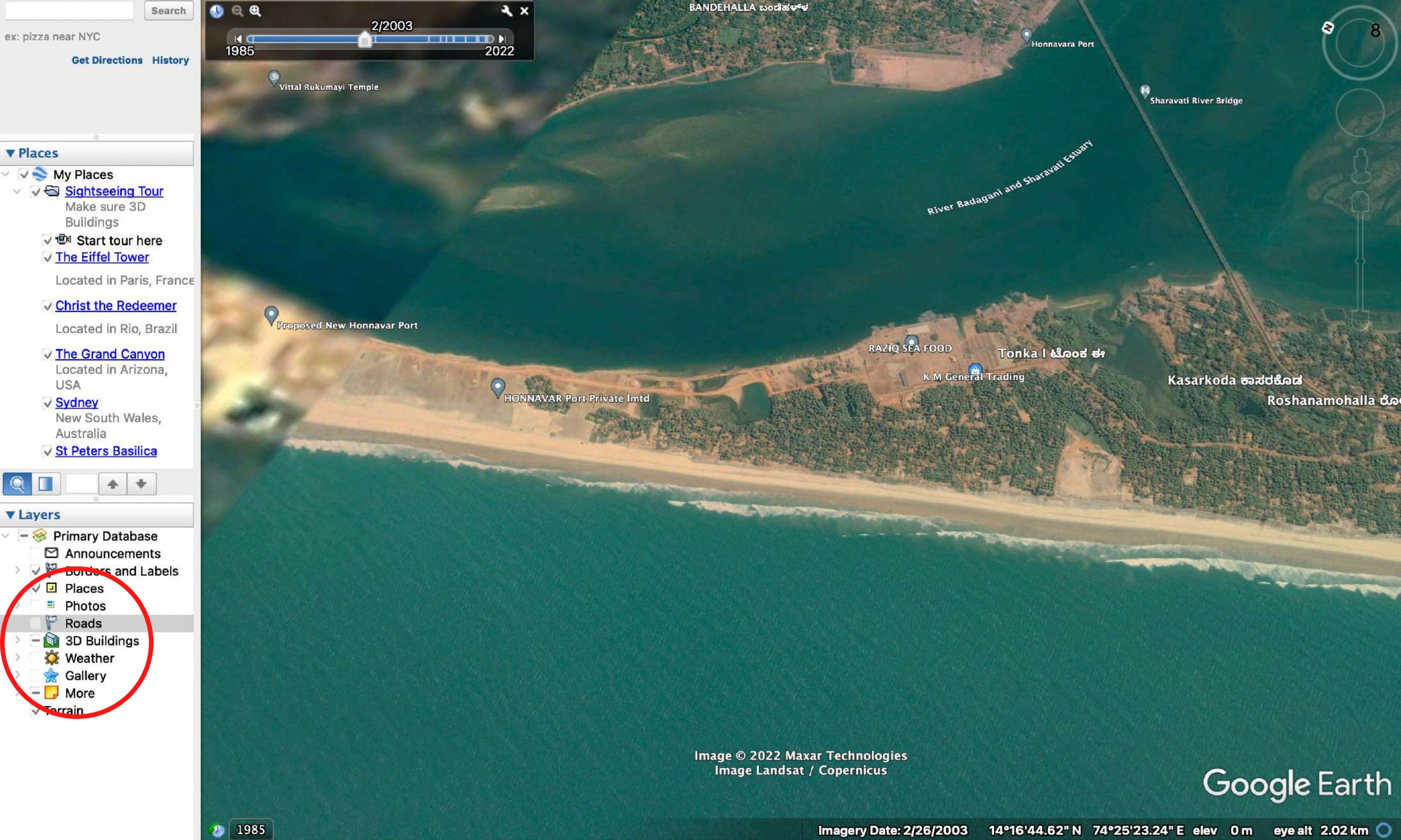


REG. No. -SPG D/10 (Karnataka GDC-150,000)

भारत के सर्वेक्षण के निदेशन से प्रकाशित,  
Published under the direction of Surveyor General of India,  
Survey of India, HMTI/Bankala Estate, Post Box No.37, Dehra Dun-248001 (Uttarakhand),  
Department of Science & Technology, Government of India.

PRINTED AT THE SOUTHERN PRINTING GROUP OF SURVEY OF INDIA.





Without road layer



With road layer

Toppalkeri 1/2015 2022



2015 view clearly shows seawall but no road

Image © 2022 Maxar Technologies

Google Earth

1/2015 2022



The area between the sea wall and fisher homes is a small narrow mud pathway and fish drying area.

1/2015 2022

12

Anki Mama Shop  
Lalitha Shop

ಸರಕಾರಿ ಹಿರಿಯ ಪ್ರಾಥಮಿಕ...

St. Milagres Chapel

K M General Trading

ಹಿಂದೂ ರುದ್ರ

seawall



Fish drying area on non motorable pathway .

Image © 2022 Maxar Technologies

Google Earth

1985 2/2003 2022

BANDEHALLA ಬಂಡೆಹಲ್ಲೆ

Honnavara Port

Sharavati River Bridge

Vittal Rukumayi Temple

River Badagani and Sharavati Estuary

Proposed New Honnavar Port

HONNAVAR Port Private Imtd

RAZIQ SEA FOOD

Tonka I ಟಿಂಕಾ ಈ

K M General Trading

Kasarkoda ಕಾಸರಕೋಡೆ

Roshanamohalla ರೊಷನಾಮೊಹಲ್ಲೆ

Image © 2022 Maxar Technologies  
Image Landsat / Copernicus

Google Earth

1985

Imagery Date: 2/26/2003 14°16'12.95" N 74°26'40.43" E elev 0 m eye alt 2.02 km

12/2004  
1985 2022

BANDEHALLA ಬಂಡೆಹಲ್ಲೆ

Honnavara Port

Sharavati River Bridge

Vittal Rukumayi Temple

River Badagani and Sharavati Estuary

Proposed New Honnavar Port

RAZIQ SEA FOOD

Tonka | ಟಿಂಕಾ ಈ

K M General Trading

HONNAVAR Port Private Imtd

Kasarkoda ಕಾಸರಕೋಡೆ

Roshanamohalla ರೋಷನಾಮೊಹಲ್ಲೆ

Image © 2022 Maxar Technologies

Google Earth

1985

Imagery Date: 2/26/2003 14°15'54.12" N 74°25'54.49" E elev 3 m eye alt 2.02 km

River Badagani and Sharavati Estuary

osed New Honnavar Port

HONNAVAR Port Private Imtd

RAZIQ SEA FOOD

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K M General Trading

Kasarkoda ಕಾಸರ್ಕೋಡೆ  
Kasarkod

Image © 2022 Maxar Technologies

Google Earth

Vittal Rukumayi Temple

Honnava Port

Sharavati River Bridge

River Badagani and Sharavati Estuary

Proposed New Honnavar Port

HONNAVAR Port Private Imtd

RAZIQ SEA FOOD

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K M General Trading

Kasarkoda ಕಾಸರಕೋಡೆ

Roshanamohalla ರೋಷನಾಮೊಹಲ್ಲಾ

Image © 2022 Maxar Technologies

Google Earth

BANDEHALLA ಬಂದೆಹಲ್ಲಾ

1/2015

17

Vittal Rukumayi Temple

Honnavara Port

Sharavati River Bridge

River Badagani and Sharavati Estuary

Proposed New Honnavar Port

HONNAVAR Port Private lmtd

RAZIQA SEA FOOD

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K M General Trading

Kasarkoda ಕಾಸರಕೋಡ

Roshanamohalla ರೋಷನಾಮೊಹಲ್ಲಾ

Image © 2022 Maxar Technologies

Google Earth

1985

Imagery Date: 1/24/2015 14°16'34.45"N 74°25'43.41"E elev 4m eye alt 2.02 km

BANDEHALLA ಬಂದೆಹಲ್ಲೆ

2/2017

Vittal Rukumayi Temple

Honnavara Port

Sharavati River Bridge

River Badagani and Sharavati Estuary

Proposed New Honnavar Port

HONNAVAR Port Private lmtd

RAZIQ SEA FOOD

Tonka | ಟೊಂಕೆ ಈ

K M General Trading

Kasarkoda ಕಾಸರಕೋಡೆ

Roshanamohalla ರೊಷನಮೊಹಲ್ಲೆ

Image © 2022 CNES / Airbus

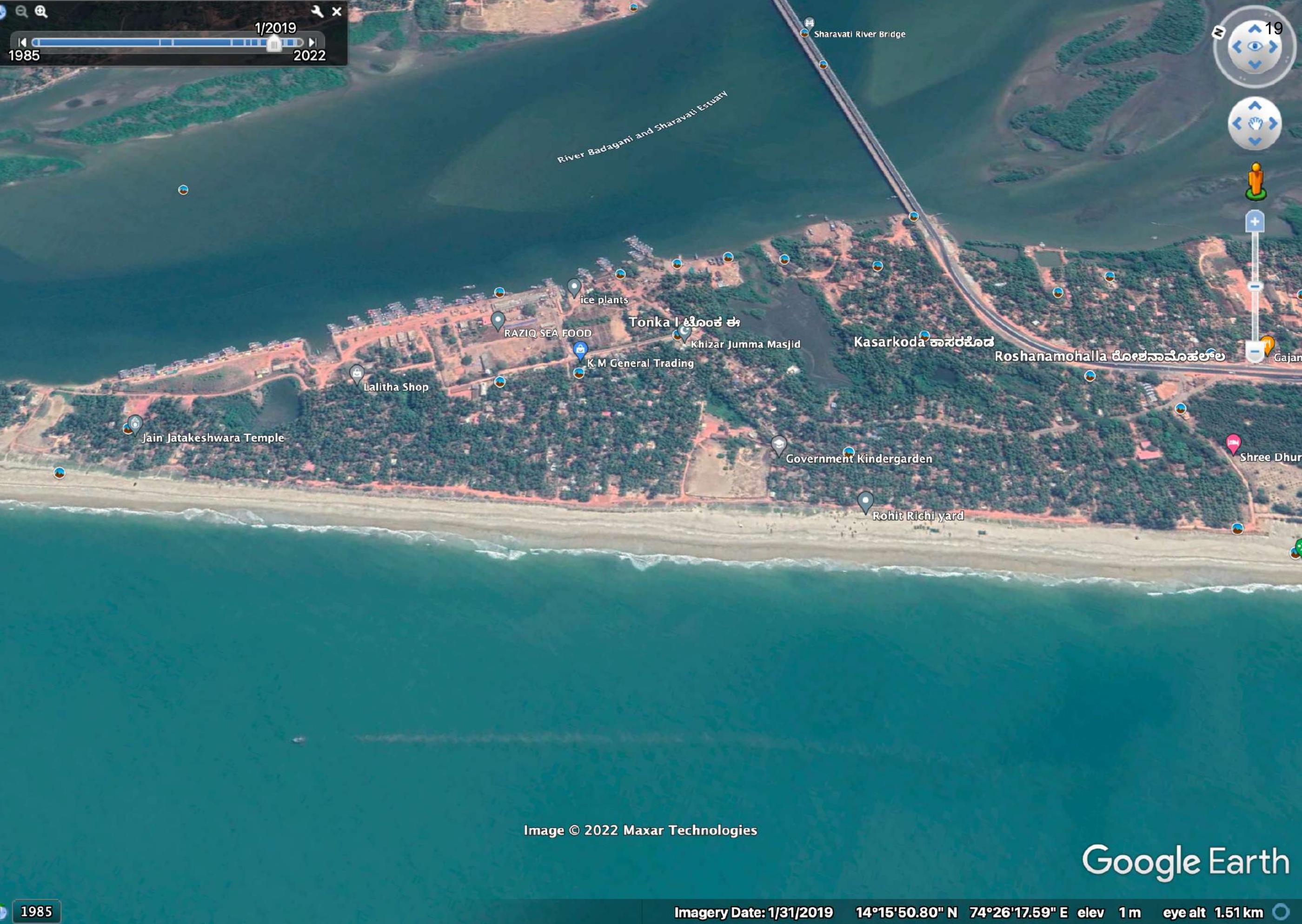
Google Earth

1985

Imagery Date: 2/28/2017 14°15'51.94" N 74°25'41.85" E elev 0 m eye alt 2.02 km

1985 1/2019 2022

19



River Badagani and Sharavati Estuary

Sharavati River Bridge

ice plants

Tonka | ತೊಂಕಾ

RAZIQA SEA FOOD

Khizar Jumma Masjid

Kasarkoda | ಕಾಸರಕೋಡೆ

Roshanamohalla | ರೋಷನಾಮೊಹಲ್ಲೆ

Lalitha Shop

K M General Trading

Jain Jatakeswara Temple

Government Kindergarden

Shree Dhur

Rohit Richi yard

Image © 2022 Maxar Technologies

Google Earth

1985

Imagery Date: 1/31/2019 14°15'50.80" N 74°26'17.59" E elev 1 m eye alt 1.51 km

10/2020  
1985 2022

20

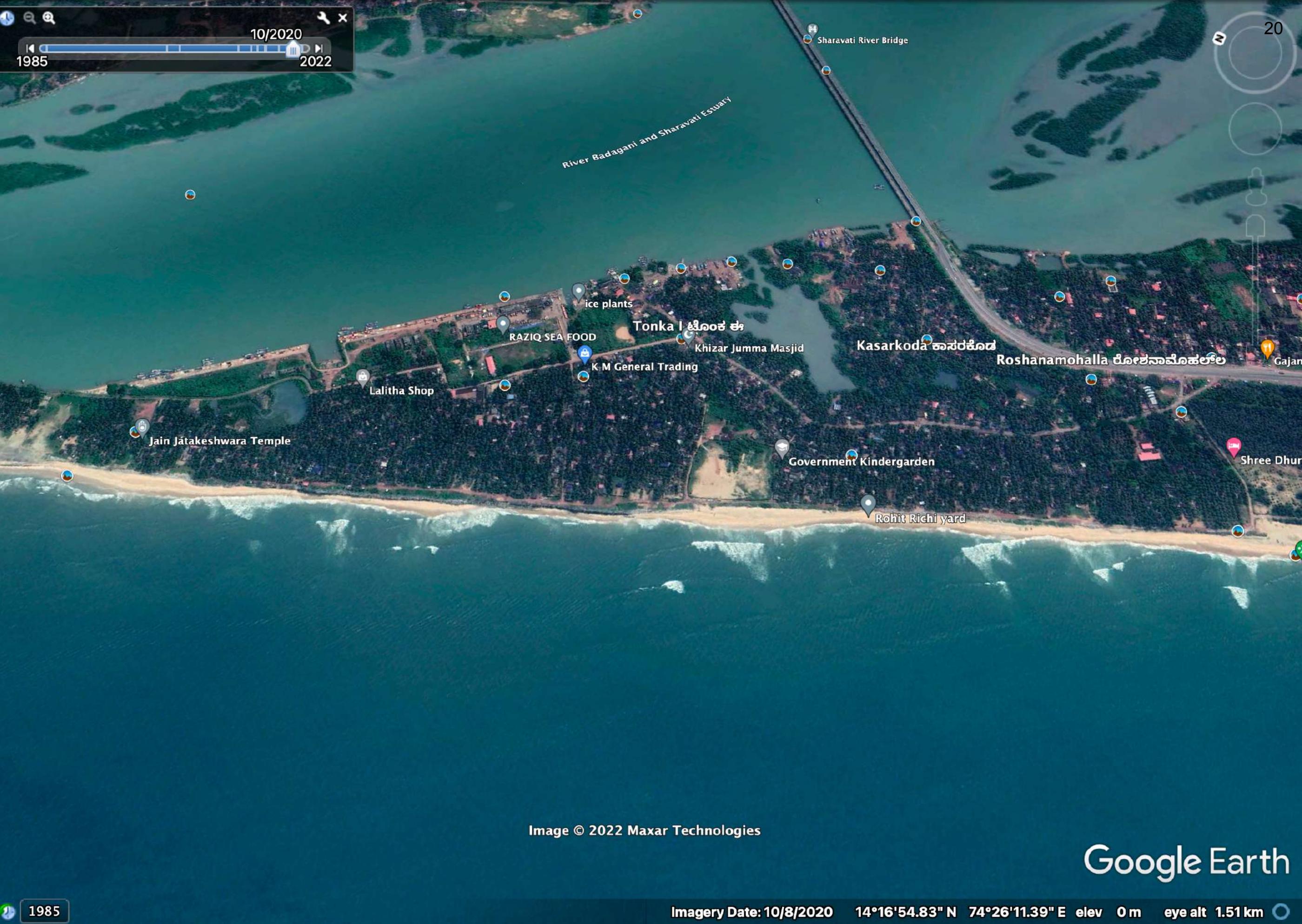


Image © 2022 Maxar Technologies

Google Earth

1985

Imagery Date: 10/8/2020 14°16'54.83" N 74°26'11.39" E elev 0 m eye alt 1.51 km

2/2022



River Badagani and Sharavati Estuary

Sharavati River Bridge

ice plants

Tonka | ತೊಂಕಾ

RAZIQ SEA FOOD

Khizar Jumma Masjid

Kasarkoda | ಕಾಸರಕೋಡ

Roshanamohalla | ರೋಷನಾಮೊಹಲ್ಲೆ

K M General Trading

Lalitha Shop

Jain Jatakeshwara Temple

Government Kindergarden

Shree Dhur

Rohit Richi yard

Image © 2022 Maxar Technologies

Google Earth

1985

Imagery Date: 12/16/2020 14°16'18.80" N 74°25'46.77" E elev 9 m eye alt 1.51 km

# EIA Pg. 72,73 Reference: This is not Kasarkod side at all....

The bank of the river along Honnavar side is protected with sea wall and a black topped road that leads to a creek located further North.

Eastern side of river Sharavati - Honnavar side. This is the commercial Wharf

Image © 2022 Maxar Technologies  
Image Landsat / Copernicus

Google Earth



No single lane, black tarred mortorable road existed before January, 2022 on Kasarkod seashore



Fish drying area at Kasarkod seashore before the  
illegal road encroached on it



## Construction of a completely new road on the Kasarkod seashore and Turtle Nesting Ground



Fisherwomen in peaceful protest on 24th January 2022 requesting to see permission documents for the new road.

Fish drying area where the illegal new road on the seashore has been undertaken. No existence of a black tarred single lane road to be seen.



The children from the community requesting the local Police Department to show permissions for the illegal road.



**Proceedings for the 11<sup>th</sup> KSCZMA meeting**

are a) 14° 16' 35.2"N, 74° 26' 29.8"E b) 14° 16' 46.2"N, 74° 26' 21.3"E . It was found that the proposed area falls in CRZ-II as per coastal zone management plan. The extent of the project is 60mtr from river in length and located 155mtr from HTL of the river.

The regional Director (Env) has submitted application in the prescribed format, checklist and declaration, approved CRZ map and Google map, site inspection report and proceedings of DCZMC meeting held on 19.06.2015.

As per the provisions under Para 3 3 (iv) (a), Para 8 II.CRZ-II (i) & (ii) of CRZ notification 2011.

*The Authority after discussion and deliberations decided to issue NOC for reconstruction/improvements of Honnavara Port Road, as per the recommendation of the DCZMC.*

**11.4.61 Request for CRZ clearance for reconstruction/improvements of Kasarkod Tonka Fishries Link Road in Honnavara Taluk (FEE 382 CRZ 2015)**

Issue of CRZ clearance for reconstruction/improvements of Kasarkod Tonka Fishries Link Road in Honnavara Taluk. The proposed site was inspected and the G.P.S readings are a) 14° 16' 37.4"N, 74° 25' 44.3"E b) 14° 16' 34.2"N, 74° 25' 39.3"E It was found that the proposed area falls in CRZ-III as per coastal zone management plan. The extent of the project is 90mtr from river & 200mtr from sea in length and located 35mtr from HTL of the Sea.

The regional Director (Env) has submitted application in the prescribed format, checklist and declaration, approved CRZ map and Google map, site inspection report and proceedings of DCZMC meeting held on 19.06.2015.

As per the provisions under Para 3 (iv) (a), Para 8 CRZ-III A (iii) (j)of CRZ notification 2011.

*The Authority after discussion and deliberations decided to issue NOC for reconstruction/improvements of Kasarkod Tonka Fisheries Link Road, as per the recommendation of the DCZMC.*

**11.4.62 Request for CRZ clearance for reconstruction/improvements of road from N.H. 17 Kasarkod Bunder Road in Honnavara Taluk. (FEE 383 CRZ 2015)**

Issue of CRZ clearance for reconstruction/improvements of road from N.H. 17 Kasarkod Bunder Road in Honnavara Taluk. The proposed site was inspected and the G.P.S readings are a) 14° 15' 56.1"N, 74° 25' 59.3"E b) 14° 16' 17.2"N, 74° 25' 55.4"E . It was found that the proposed area falls in CRZ-III as per coastal zone

**Proceedings of the 11<sup>th</sup> meeting of Karnataka State Coastal Zone Management Authority (KSCZMA) held on 15<sup>th</sup> October, 2015 at Jungle Lodges and Resorts, Devbagh, Karwar, under the Chairmanship of Additional Chief Secretary to Government, Department of Forest, Ecology and Environment.**

**Members present:** As per the list enclosed.

The Chairman welcomed the members present. All the files were placed before the Authority for perusal and the subjects were deliberated as per the Agenda.

**11.1 Confirmation of the proceedings of the previous KSCZMA meeting held on 11.08.2015.**

The proceedings of the previous KSCZMA meeting held on 11.08.2015 were read out. The proceedings were confirmed as there were no comments or amendments received from the members.

**11.2 Action Taken Report on the proceedings of the previous KSCZMA meetings held on 11.08.2015. (Annexure-1).**

Action Taken Report at Annexure - I was perused and the Authority noted the action taken.

**11.3 Preparation of State Coastal Zone Management Plan:**

Regarding preparation of Coastal Zone Management Plan (CZMP) by National Centre for Sustainable Coastal Management, Chennai, Special Director & Scientific Officer (Grade-1) concerned visited Chennai on 9<sup>th</sup> and 10<sup>th</sup> of September, 2015 along with the Regional Director (Environment). Demarcated HTL have been examined by the team and some doubts expressed by the institution were clarified by the state officers. Then the institution requested to furnish the following information needed to complete the work:

- Cadastral maps in Shapefile format (CAD format already submitted by the state)
- Hard copies of 1991/1996 CZMP maps preferably on 1:25,000 scales, if available, otherwise on 1:50,000 scale.
- Boundaries of Corporations / Municipalities / other urban bodies of all coastal districts of Karnataka, preferably in Shapefile format, otherwise, hard copy maps.

It was informed by the Regional Director (Env), Mangalore and Udupi that all the informations have been sent to Chennai. Whereas, Regional Director (Environment), Karwar have sent only concerned maps but yet to furnish other details to NCSCM, Chennai.

*During the discussion prof. V. Sreedhara Scientist, Remote sensing application Centre informed the meeting that village maps in shape file format are available in Remote sensing application centre. Under the circumstance the Authority directed to*

**Proceedings for the 11<sup>th</sup> KSCZMA meeting**

management plan. The extent of the project is 215mtr from sea in length and located 40 mtr from River & 310 mtr from HTL of the Sea.

The regional Director (Env) has submitted application in the prescribed format, checklist and declaration, approved CRZ map and Google map, Site inspection report and proceedings of DCZMC meeting held on 19.06.2015.

As per the provisions under Para 3 (iv) (a), Para 8 CRZ-III A (iii) (j) of CRZ notification 2011.

*The Authority after discussion and deliberations decided to issue NOC for reconstruction/improvements of road from N.H. 17 Kasarkod Bunder Road, as per the recommendation of the DCZMC.*

**11.4.63 Request for CRZ clearance for reconstruction/improvements of Koppadamakki Moolekeri Fishries Link Road in Honnavara Taluk (FEE 384 CRZ 2015)**

Issue of CRZ clearance for reconstruction/improvements of Koppadamakki Moolekeri Fishries Link Road in Honnavara Taluk. The proposed site was inspected and the G.P.S readings are a) 14<sup>o</sup> 08' 23.9"N, 74<sup>o</sup> 29' 02.7"E b) 14<sup>o</sup> 09' 05.1"N, 74<sup>o</sup> 28' 53.2"E . It was found that the proposed area falls in CRZ-I & CRZ-III as per coastal zone management plan. The extent of the project is 470mtr from sea in length and located 380mtr from HTL of the Sea.

The regional Director (Env) has submitted application in the prescribed format, checklist and declaration, approved CRZ map and Google map, site inspection report and proceedings of DCZMC meeting held on 19.06.2015.

As per the provisions under Para 3 (iv) (a), para 8 CRZ-I (ii) (b) and Para 8 CRZ-III A (iii) (j) of CRZ notification 2011.

*The Authority after discussion and deliberations decided to issue NOC for reconstruction/improvements of Koppadamakki Moolekeri Fishries Link Road, as per the recommendation of the DCZMC.*

**11.4.64 Request for CRZ clearance for reconstruction/improvements of Jefree Kavane Nakuda Mohalla Fishries Link Road in Honnavara Taluk(FEE 385 CRZ 2015)**

Issue of CRZ clearance for reconstruction/improvements of Jefree Kavane Nakuda Mohalla Fishries Link Road in Honnavara Taluk. The proposed site was inspected and the G.P.S readings are a) 14<sup>o</sup> 11' 33.9"N, 74<sup>o</sup> 28' 02.6"E b) 14<sup>o</sup> 11' 30.0"N, 74<sup>o</sup> 28' 04.0"E . It was found that the proposed area falls in CRZ-III as per coastal zone management plan. The extent of the project is 20mtr from sea in length and located 10mtr from HTL of the Sea.

**11.4.71 Request for CRZ clearance for reconstruction/improvements of road from Kasarkod Beach Road in Honnavara Taluk(FEE 392 CRZ 2015)**

Issue of CRZ clearance for reconstruction/improvements of road from Kasarkod Beach Road in Honnavara Taluk. The proposed site was inspected and the G.P.S readings are a) 14° 15' 53.3"N, 74° 26' 02.2"E b) 14° 15' 56.1"N, 74° 25' 59.3"E. It was found that the proposed area falls in CRZ-I and CRZ-III as per coastal zone management plan. The extent of the project is 260mtr from sea in length and located 220 mtr from HTL of the Sea.

The regional Director (Env) has submitted application in the prescribed format, checklist and declaration, approved CRZ map and Google map, site inspection report and proceedings of DCZMC meeting held on 19.06.2015.

As per the provisions under Para 3 (iv) (a), para 8 CRZ-I (ii) (b) and Para 8 CRZ-III A (iii) (j) of CRZ notification 2011.

*The Authority after discussion and deliberations decided to issue NOC for reconstruction/improvements of road from Kasarkod Beach Road, as per the recommendation of the DCZMC.*

**11.4.72 Request for CRZ clearance for repairs and maintenance of Bridge at Gorte Kulsanagadde Nala in Beleke GP of Bhatkal Taluk(FEE 393 CRZ 2015)**

Issue of CRZ clearance for repairs and maintenance of Bridge at Gorte Kulsanagadde Nala in Beleke GP of Bhatkal Taluk. The proposed site was inspected and the G.P.S readings are 13° 55' 39.2"N, 74° 35' 04.9"E. It was found that the proposed area falls in CRZ-III as per coastal zone management plan. The extent of the project is 240 mtr in length from HTL of the Sea and 02 mtr from creek.

The regional Director (Env) has submitted application in the prescribed format, checklist and declaration, approved CRZ map and Google map, site inspection report and proceedings of DCZMC meeting held on 19.06.2015.

As per the provisions under Para 3 (iv) (a) and Para 8 CRZ-III A (iii) (j) of CRZ notification 2011.

*The Authority after discussion and deliberations decided to issue NOC for repairs and maintenance of Bridge, as per the recommendation of the DCZMC.*

**11.4.73 Request for CRZ clearance for repairs and maintenance of Mundalli Port Road in Bhatkal Taluk(FEE 394 CRZ 2015)**

Issue of CRZ clearance for repairs and maintenance of Mundalli Port Road in Bhatkal Taluk. The proposed site was inspected and the G.P.S readings are a) 13° 57' 44.7"N, 74° 32' 28.4"E b) 13° 57' 52.3"N, 74° 32' 23.02"E. It was found that the

**Proceedings for the 11<sup>th</sup> KSCZMA meeting**

- 1) Form-1 & Prefeasibility report
- 2) Sand bar maps and Assessment details chart
- 3) Report on sand bar removal from rivers of Uttar Kannada District prepared by Prof. SG Mayya, the chairman of Civil Department NITK Surathkal.
- 4) District Sand Monitoring Committee (CRZ) meeting proceedings dated 09/10/2015.
- 5) DCZMA meeting proceeding dated 19/10/2015

**11.6.3** *In the above KSCZMA meeting it was discussed to implement the submission of online application for proposals requiring CRZ clearance as adopted in the case of EC clearance and FC clearance in MoEF. It was decided to create a web portal by consulting experts. It was also decided to adopt the on-line application system from the next financial year. In this regard Special Director is directed to take action to consult e-Governance Department to take the help required to develop the web portal.*

*The meeting ended with thanks to the Chair.*

Sd/-

**(M. MADAN GOPAL)**

Additional Chief Secretary to Government,  
Forest, Ecology & Environment Department

&

Chairman, Karnataka State Coastal  
Zone Management Authority.

No. FEE 236 CRZ 2013

Special Director (Technical Cell) &  
Secretary, KSCZMA  
Forest, Ecology and Environment  
Department.

**Proceedings for the 11<sup>th</sup> KSCZMA meeting**

**Meeting of the 11<sup>th</sup> Karnataka State Coastal Zone Management Authority (KSCZMA) held on 15<sup>th</sup> October 2015 at 11.00 AM at Jungle Lodges and Resorts, Devbagh, Karwar**

**LIST OF MEMBERS/OFFICERS PRESENT**

1.	Sri M. Madan Gopal, IAS., Chairman, KSCZMA & Additional Chief Secretary to Government, Department of Forest, Ecology & Environment, M S Building, Bangalore - 560 001	In Chair
2.	Additional Chief Secretary to Government, Tourism Department, Vikasa Soudha Bangalore. (represented by Assistant Director, Tourism Department, Karwar ).	Present
3.	The Additional Chief Secretary to Government, Industries and Commerce Department, Vikasa Soudha, Bangalore	Absent
4.	Principal Secretary to Government, Animal Husbandry and Fisheries, Vikasa Soudha, Bangalore. (Represented by Deputy Director of Fisheries, Karwar. )	Present
5.	Sri. Ramachandhra, IFS, Secretary to Govt. (Ecology & Environment) Forest, Ecology and Environment Department Bangalore- 560 001.	Present
6.	Sri. S.Shanthappa, IFS., Member Secretary, Karnataka State Pollution Control Board, No. 49, Parisara Bhavan, Church Street, Bangalore- 560 001.	Present
7.	Director General, Environment Management and Policy Research Institute (EMPRI), 'Hasiru Bhavana', Doresanipalya Forest Campus, Vinayaka Nagara Circle, J. P. Nagar, 5 <sup>th</sup> Phase, Bangalore- 560 076.	Absent
8.	Dr. V. Shreedhara Scientist, Karnataka State Remote Sensing Application Centre, KRSAC, Department of IT, BT, S&T, 6th Floor, Multi Storied Building, Bangalore- 560 001.	Present

Proceedings for the 11<sup>th</sup> KSCZMA meeting

9.	Dr. B.K. Shivaprasad Rai, Consultant Surgeon and former Commandant of Home Guards, Shourya, Martin Pais Road, Hat Hill, Bejai Post, Mangalore-575004.	Absent
10.	Dr. Subba Rao, Professor Department of Applied Mechanics and Hydraulics, National Institute of Technology, Karnataka, Suratkal, Mangalore.	Absent
11.	Dr. Gangadhara Gowda Professor and Head, Aquatic Environment Management Department, College of Fisheries, Mangalore.	Absent
12.	Dr. K.S. Jayappa Professor, Department of Marine Geology, Mangalore University, Mangala Gangothi, Mangalore.	Absent
13.	Sri O.Palaiah, IFS., Special Director (Technical Cell) and Secretary, Karnataka State Coastal Zone Management Authority, Forest, Ecology and Environment Department.	Present
<b>Invites Present:</b>		
14.	Regional Director (Environment), Forest, Ecology & Environment Department, Corporation Commercial Complex, I Floor, Lalbagh, Mangalore-575 003.	Present
15.	Regional Director (Environment), Forest, Ecology & Environment Department, 1 <sup>st</sup> Floor, C Block, Rajathadri, District Administrative Centre, Manipal- 576104, Udupi District.	Present
16.	Regional Director (Environment), Forest, Ecology & Environment Department, Meera Building, I Floor, Kajubagh, Karwar, Uttara Kannada District.	Present
17.	Deputy Commissioner, Karwar,	Present
18.	Chief Executive Officer, Zilla Panchayat, Karwar.	Present

Proceedings for the 11<sup>th</sup> KSCZMA meeting

19.	Technical Assistant O/o Executive Engineer Public Work Department. Division, Karwar.	Present
20.	Sri N.M.P. Kalas AEE O/o Assistant Executive Engineer, EE Sub Division, Ankola.	Present
21.	Sri M.S. Naik, AE Public Work Department, Sub - Division, Honnavar	Present
22.	Sri Shashikant J. Kolekar Executive Engineer, Public Work Department, Kumta, Sub - Division.	Present
23.	Sri H.M. Harish Executive Engineer Public Work Department, Mangalore Division.	Present
24.	Sri Ratnakar, Assistant Engineer, Public Work Department, Sub-Division, Mangalore	Present
25.	Sri Ashok Kumar S. Assistant Engineer Public Work Department, Sub-Division, Karwar	Present
26.	Sri T. Mahanthesha Deputy Director Department of Mines & Geology, Karwar.	Present
27.	Sri Annappa A.K Executive Engineer, Small Irrigation Division Sirasi -----	Present

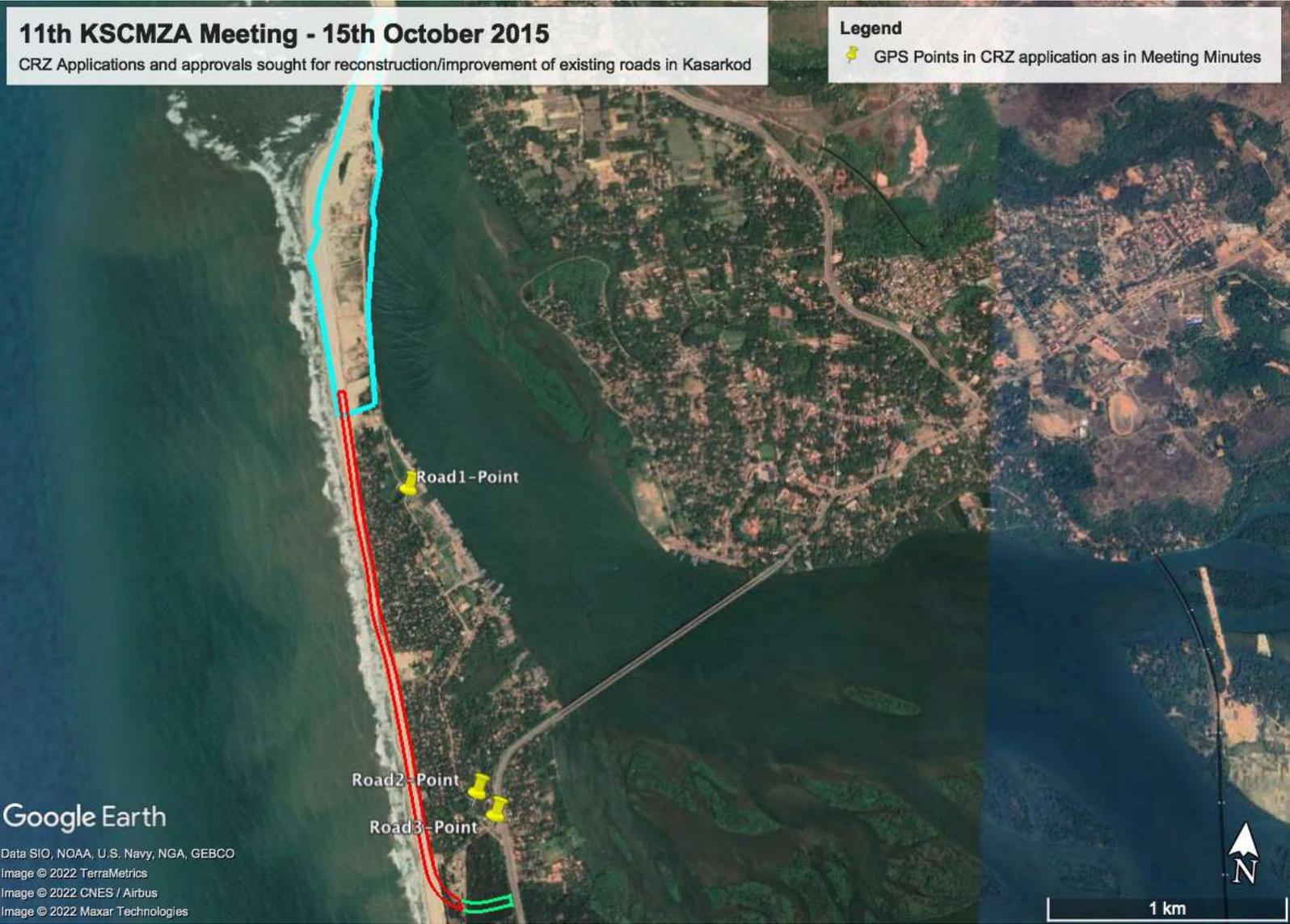
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### 11th KSCMZA Meeting - 15th October 2015

CRZ Applications and approvals sought for reconstruction/improvement of existing roads in Kasarkod

#### Legend

 GPS Points in CRZ application as in Meeting Minutes



Google Earth

Data SIO, NOAA, U.S. Navy, NGA, GEBCO  
Image © 2022 TerraMetrics  
Image © 2022 CNES / Airbus  
Image © 2022 Maxar Technologies

1 km



ಗ್ರಾಮ ಪಂಚಾಯತ ಕಾರ್ಯಾಲಯ ಕಾಸರಗೋಡ

ತಾ:-ಹೊನ್ನಾವರ,ಬಿ:-(ಉ.ಕ.)

ಪೋಸ್ಟ್ ಪಂ. 08387-232113

Email: id.kasarakod.hon.utt@gmail.com

ಪಂ.ಗ್ರಾ.ಪಂ.ಕಾನು. ಸಕ್ರ/2022-23

ದಿನಾಂಕ-23/05/2022

ರಿಗೆ.

- 1. ಮಾನ್ಯ ಬಂದರು ಅಧಿಕಾರಿಗಳು ಹೊನ್ನಾವರ
- 2. ಸಹಾಯಕ ಕಾರ್ಯನಿರ್ವಾಹಕ ಅಭಿಯಂತರರು ಬಂದರು ಉಪ ವಿಭಾಗ ಹೊನ್ನಾವರ

ಮಾನ್ಯರೇ.

ವಿಷಯ:- ಕಾಸರಗೋಡ ಗ್ರಾಮ ಪಂಚಾಯತದ ಟೊಂಕಾ-1 ಮತ್ತು 2 ಕಡಲ ತೀರದಲ್ಲಿ ಶ್ರೀ ರಮೇಶ ತಿಮ್ಮಪ್ಪ ನಾಯ್ಕ ಮತ್ತು ಶ್ರೀ ಜಗದೀಶ ತಿಮ್ಮಪ್ಪ ನಾಯ್ಕ , ಶ್ರೀಚಕ್ರ ಎಕ್ಸಿಮ್ ರವರು ಯಾವುದೇ ಕಾರುಗಳಿಗೆ ಅದೇಶವಿಲ್ಲದೆ ಹೊಸ ರಸ್ತೆ ಕಾಮಗಾರಿ ಮಾಡುತ್ತಿದ್ದರನ್ನು ನಿಯಮಾನುಸಾರ ಪರಿಶೀಲಿಸಿ ಸೂಕ್ತ ಕ್ರಮ ಕೈಗೊಳ್ಳುವ ಬಗ್ಗೆ.

- ಉಲ್ಲೇಖ:-1. ಶ್ರೀಮತಿ ಪ್ರೀತಿ ಗಣೇಶ ತಾಂದೇಲ್ ಸದಸ್ಯರು ಗ್ರಾಮ ಪಂಚಾಯತ ಕಾಸರಗೋಡ ಟೊಂಕಾ-1 ಇವರ ಪತ್ರ ದಿನಾಂಕ/23/05/2022 ರಂತೆ
- 2. ಟೊಂಕಾ-1 ಭಾಗದ ಸಾರ್ವಜನಿಕರ ದೂರು ಮತ್ತು ಮನವಿಯ ದಿನಾಂಕ:23/05/2022 ರಂತೆ.

ಈ ಮೇಲಿನ ವಿಷಯ ಹಾಗೂ ಉಲ್ಲೇಖಕ್ಕೆ ಸಂಬಂಧಿಸಿದಂತೆ ಕಾಸರಗೋಡ ಗ್ರಾಮ ಪಂಚಾಯತ ಕಾರ್ಯವ್ಯಾಪ್ತಿಯಲ್ಲಿ ಬರುವ ಕಾಸರಗೋಡ ಗ್ರಾಮದ ಟೊಂಕಾ-1 ಮತ್ತು 2 ರ ಪ್ರದೇಶದ ಕಡಲ ತೀರದಲ್ಲಿ ನಿರ್ಮಿಸುತ್ತಿರುವ ಕಾಮಗಾರಿಗೆ ಸಂಬಂಧಿಸಿದಂತೆ ದಿನಾಂಕ:03/01/2022 ರಂದು ಗ್ರಾಮ ಸಭೆಗೆ ಚರ್ಚಿಸಲು ತಮ್ಮನ್ನು ದೂರು ನೀಡಿ ಆಹ್ವಾನಿಸಿದ್ದು ತಾವು ಸಭೆಗೆ ಬಾರದೇ ಸ್ಥಳೀಯ ಸಂಸ್ಥೆಯನ್ನು ಕಡೆಗಣಿಸುತ್ತಿರುವುದು ವಿಷಾದನೀಯ. ಉಲ್ಲೇಖ:-1 ರ ದೂರಿನಲ್ಲಿಯ ಪಂಚಾಯತದಲ್ಲಿ ಪರಿಶೀಲಿಸಿದ್ದು, ಶ್ರೀ ರಮೇಶ ತಿಮ್ಮಪ್ಪ ನಾಯ್ಕ ಮತ್ತು ಜಗದೀಶ ತಿಮ್ಮಪ್ಪ ನಾಯ್ಕ , ಶ್ರೀಚಕ್ರ ಎಕ್ಸಿಮ್ ಇವರ ಹೆಸರಿಗೆ ಜನ ವಸತಿ ಪ್ರದೇಶಕ್ಕೆ ಹೊಂದಿಕೊಂಡಿರುವ ಕಡಲ ತೀರದಲ್ಲಿ ಹೊಸ ರಸ್ತೆ ಕಾಮಗಾರಿ ಮಾಡಲು ಪಂಚಾಯತ ವತಿಯಿಂದ ಯಾವುದೇ ತರಹದ ಅನುಮತಿ/ಅದೇಶ ನೀಡಿರುವುದಿಲ್ಲ.

ಹಾಗೂ ಸದರಿಯವರು ಸಾರ್ವಜನಿಕರಿಗೆ ತೊಂದರೆಯಾಗುವ ರೀತಿಯಲ್ಲಿ ನಿಯಮಬಾಹಿರವಾಗಿ/ಅಕ್ರಮವಾಗಿ ಹೊಸ ಕಾಂಕ್ರೀಟ್ ರಸ್ತೆ ನಿರ್ಮಿಸುತ್ತಿದ್ದಾರೆ ಹಾಗೂ ಸದರಿಯವರು ಯಾವುದೇ ತರಹದ ಕಾಮಗಾರಿ ಅದೇಶ ಇಲ್ಲದೆ ಸ್ಥಳೀಯ ಸಾರ್ವಜನಿಕರಿಗೆ ತೊಂದರೆ ನೀಡುತ್ತಾ ರಸ್ತೆ ನಿರ್ಮಿಸುತ್ತಿರುವುದನ್ನು ನಿಲ್ಲಿಸಲು ಪಂಚಾಯತ ಸದಸ್ಯರು ಮತ್ತು ಸಾರ್ವಜನಿಕರು ದೂರು ನೀಡಿದ್ದು, ಸದರಿ ಹಾಗವು ನಿಮ್ಮ ವ್ಯಾಪ್ತಿಗೆ ಒಳಪಡುವುದರಿಂದ ನಿಯಮಾನುಸಾರ ಪರಿಶೀಲಿಸಿ ಶ್ರೀ ರಮೇಶ ತಿಮ್ಮಪ್ಪ ನಾಯ್ಕ ಮತ್ತು ಜಗದೀಶ ತಿಮ್ಮಪ್ಪ ನಾಯ್ಕ ಹಾಗೂ ಶ್ರೀಚಕ್ರ ಎಕ್ಸಿಮ್ ರವರಿಗೆ ಕಾಮಗಾರಿ ಅದೇಶ ನೀಡಿರುವುದರ ಎಲ್ಲಾ ದಾಖಲೆಗಳನ್ನು ಪಂಚಾಯತಕ್ಕೆ ಪತ್ರ ತಲುಪಿದ 3 ದಿನಗಳೊಳಗಾಗಿ ಸಲ್ಲಿಸುವುದು ಹಾಗೂ ಸದರಿ ಹಾಗವು ನಿಮ್ಮ ಅಧೀನದಲ್ಲಿರುವುದರಿಂದ ಕಾನೂನುಬಾಹಿರ ಮತ್ತು ಅನಧಿಕೃತ ಕಾಮಗಾರಿ ನಿರ್ಮಿಸುತ್ತಿರುವುದಾಗಿದ್ದರೆ ಸಮಸ್ತ ಇತ್ಯರ್ಥವಾಗುವವರೆಗೂ ಕಾಮಗಾರಿ ಕೆಲಸವನ್ನು ತಕ್ಷಣವೇ ನಿಲ್ಲಿಸಲು ಸಾರ್ವಜನಿಕರ ಪರವಾಗಿ ತಮ್ಮಲ್ಲಿ ವಿನಂತಿಸಿದೆ.

ತಮ್ಮ ವಿಶ್ವಾಸಿ  
ಅಭ್ಯುಕ್ತರು

ಗ್ರಾಮಪಂಚಾಯತ ಕಾಸರಗೋಡ

- ✓ ಪ್ರತಿ:-1. ಶ್ರೀಮತಿ ಪ್ರೀತಿ ಗಣೇಶ ತಾಂದೇಲ್ ಸದಸ್ಯರು ಗ್ರಾಮ ಪಂಚಾಯತ ಕಾಸರಗೋಡ ಹಾಗೂ ಅಧಿಕಾರಿಗಳಿಗೆ ಮಾಹಿತಿಗಾಗಿ ಸಲ್ಲಿಸಿದೆ.
- 2. ಪಂಚಾಯತದ ಕಡತಕ್ಕೆ.

(Types and Translated copy from Kannada)  
Office of the Gram Panchayat - Kasarkod  
Honavar Taluk ( District U K )

23-05-2022

To,

1. Director- Ports, Honavar
2. Assistant Chief Executive , Ports Division Honavar

Respected Sir,

**Subject:** Kasarkod Village Panchayat Tonka - 1 and 2 beach persons "Shri Ramesh Thimappa Naik, Shri Jagadeesh Thimappas Naik representing certain Shri Chakra Exim" have started to undertake building of a road without any pre-approved work order from the government representatives/ government officers instruction and hence request to take action.

**Reference:**

1. Shrimati Preethi Ganesh Tandel (Member of Gram Panchayat) kasarkod Tonka - 1 's letter dated 23-05-2022
2. Tonka - 1 common citizens complaint letter & request dated 23-05-2022

Regarding the subject above and reference letter (1) and the road abutting the Tonka-1 and Tonka 2 areas,we, the Gram Panchayat of Kasarkod invited your respected self by visiting you in person for a meeting on 03-02-2022 to inspect the area, road Proposed so we could provide you with the details of the ground reality. However you did not come to the meeting in spite of our repeated requests and we deeply regret & feel that you neglected us, the local people's voices and the people of this village feel ignored and that you have neglected us.

Now we bring to your attention that persons "Shri Ramesh Thimappa Naik, Shri Jagadeesh Thimappas Naik representing certain Shri Chakra Exim" have started to undertake building of a road at the side of the sea (beach side) **without any pre-approved work order** from any government agency or representatives/ government officers instruction. Hence they are violating all rules and also without permission front his Gram Panchayat laying the road with no permission at all from any local governing body.

Hence the road is being built & concretised against all rules and it is illegal without any permissions from the local government bodies and this has in turn caused immense distress to the common people of the village (who are fisher folks) and their families. The issues faced by people are many and hence we the Panchayat and the citizens are writing to you to request you to immediately issue an order to stop the work being done for building the road illegally with no permission since the area also comes under your jurisdiction. In case permissions have been provided to "Shri Ramesh Thimappa Naik, Shri Jagadeesh Thimappas Naik representing certain Shri Chakra Exim" , immediately and latest 3 days of receipt of this letter, kindly provide a copy of the permissions granted for construction of this road and the work order related and also issue order to stop the work immediately.

Copy to : Shrimati Preethi Ganesh Tandel, Panchayat Member file of Panchayat

Diary No	7096/IN/2022	Case / File No	543/10/16/2022
Victim Name	PEACEFUL PROTESTORS	Registration Date	09/05/2022

**Action List** (Click on Action given in blue color to view details)

Action No.	Action	Authority	Action Date
3	<a href="#">Conditional Summon</a>	THE DEPUTY COMMISSIONER	12/09/2022
2	<a href="#">Additional Information Called for</a>	THE SUPERINTENDENT OF POLICE	19/07/2022
1	<a href="#">Action Taken Report Called for</a>	THE SUPERINTENDENT OF POLICE	09/05/2022

[Expand All Action List](#)

## Action

### Action : Conditional Summon(Action No 3)

<b>Action Date</b>	12/09/2022
<b>Authority</b>	THE DEPUTY COMMISSIONER,
<b>Proceeding</b>	Instant complaint relates to allegation of physical assault, false implication and forced picking up of protestors viz fisherfolk community, who were allegedly peacefully protesting against the construction of a road for the project- Honnavar Ports Pvt. Ltd. (HPPL) on the Kasarkod Beach, Taluk Honnavar , District-Uttara Kannada , Karnataka on 24.1.2022. It is stated that protest was for the reason as that road will have serious implications for the livelihood and health of these fisherfolk communities and will ultimately leads to their displacement, ecological destruction and endangers the Olive Ridley Turtles that nest on the beaches of Kasarkod Tonk. The intervention of the Commission has been sought for independent enquiry, action against delinquent police officials and rational decision in view of concern of fisherfolk community by the District/State administrative authorities. Taking cognizance on 09.05.2022, the Commission directed the Superintendent of Police, North Kannada and Deputy Commissioner, North Kannada Karnataka to submit an action taken report within four weeks. The Commission observes that despite direction and reminder dated 19.7.2022, the said authorities have failed to submit the requisite report till date. Taking serious view of the same, the Commission directs its Registry to issue summons to the Superintendent of Police & Deputy Commissioner, North Kannada Karnataka, u/s 13 of the Protection of Human Rights Act, 1993 to appear before the Commission on 28.10.2022 along with requisite action taken report / additional reports. Should however the requisite reports be received by the Commission on or before 21.10.2022, the personal appearance of the concerned authorities shall stand dispensed with.

## Complaint

Diary No	7096/IN/2022	Section	M-4
Language	ENGLISH	Mode	HRCNET/ONLINE
Received Date	06/05/2022	Complaint Date	06/05/2022

## Victim

<b>Victim Name</b>	PEACEFUL PROTESTORS	<b>Gender</b>	Unknown
<b>Religion</b>	Unknown	<b>Cast</b>	Unknown
<b>Address</b>	KASARKOD TONKA, HONNAVAR TALUK, UTTARA KANNADA, KARNATAKA		
<b>District</b>	NORTH KANNADA	<b>State</b>	KARNATAKA

## Complainant

<b>Name</b>	HENRI TIPHAGNE		
<b>Address</b>	NO. 555, WEST CROSS 4TH STREET, K.K. NAGAR		
<b>District</b>	MADURAI	<b>State</b>	TAMIL NADU ( 625020 )

## Incident

<b>Incident Place</b>	KARNATAKA	<b>Incident Date</b>	24/01/2022
<b>Incident Category</b>	VICTIMISATION		
<b>Incident District</b>	NORTH KANNADA	<b>Incident State</b>	KARNATAKA
<b>Incident Details</b>			